

[Print](#)**Defective Case Register from 2025-10-10 to 2025-10-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/41124/2025	ADAM ALI KHAN	2025-10-10	statutory deposit not made, further SR after c copy filling
2	D-WP(C)/40576/2025	RAMA CHANDRA JENA	2025-10-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not corrected mentioned in the affidavit.Page 15 and 17 not neat.
3	D-WP(C)/40793/2025	SHASHI BHUSAN JENA	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 42 not neat.
4	D-CRLMC/31106/2025	LINGARAJ SARANGI	2025-10-10	Name of petitioner no. 4 not correctly mentioned in cause title.
5	D-MACA/41130/2025	ADAM ALI KHAN	2025-10-10	Period of Delay 53 days 2.statutory deposit not made
6	D-CRLMP/30688/2025	RAKESH KUMAR DAS	2025-10-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.11 not legible.
7	D-RSA/36153/2025	KSHIROD KUMAR ROUT	2025-10-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable left blank.
8	D-BLAPL/31114/2025	DIPTIREKHA NANDA	2025-10-10	1. As per rejection order under Annexure-2 Nomenclature of the case C.T.(Special) not mentioned in Para-4 of the petition.
9	D-BLAPL/31055/2025	RAMESH CHANDRA MAHARANA	2025-10-10	1. Year of the C.T case no wrongly furnished in cause title of the application.
10	D-WP(C)/41105/2025	DEVI PRASAD DASH	2025-10-10	Page 45 not neat.
11	D-MACA/41272/2025	KALPATARU PANIGRAHI	2025-10-10	valuation amount less than one lakhs MACA not maintainable
12	D-CRLLP/29087/2025	BISWABARA DAS , ADDL. STANDING COUNSEL	2025-10-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Address of op. no. 2 not tally with Judt.
13	D-TRP(C)/40966/2025	SANJIB KUMAR BHANJADEO	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
14	D-CONTC/38842/2025	LAMBIT SENAPATI	2025-10-10	1. Petitioner no.6 not executed in V.nama.
15	D-RSA/40401/2025	PRASANTA KUMAR SATAPATHY	2025-10-10	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court

				Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
16	D-MACA/41483/2025	ADAM ALI KHAN	2025-10-10	Period of Delay 106 days 2.statutory deposit not made
17	D-WP(C)/40759/2025	RAMANI KANTA PATTANAİK	2025-10-10	Index not properly page marked.
18	D-BLAPL/31195/2025	DEBASISH PATNAİK	2025-10-10	1. Index has not been paginated. 2. Synopsis and Date Chart are not paginated. 3. Subject code is not furnished in the Cause Title.
19	D-ABLAPL/26856/2025	SUMITRA PATRA	2025-10-10	1. Page marking of Annexure 1 and 2 in the Index not correct. 2. Date not mentioned in the Date Chart. 3. Signature of the Deponent not legible in the Affidavit. 4. L.A.A. welfare stamp Rs.10 not affixed. 5. Page 1 to 6 not signed by the filling Advocate. 6. Annexure 1 not attested, not correctly page marked and page 10,11,13 and 14 not legible. 7. Annexure 2 not attested, not marked and page marking not correct. Page 33 and 42 not legible. 8. Name of the Petitioner in Cause Title not tally with the Signature in Vakalatanama.
20	D-WP(C)/41482/2025	PAMI RATH	2025-10-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-BLAPL/31102/2025	SMRUTI RANJAN ROUT	2025-10-10	In page 3 para -4 year of the date not correct.
22	D-CONTC/40657/2025	ADV.	2025-10-10	Para -5 of the petition copy of order dated in Annexure -3 not correct.11) Undertaking for oriya to english translation not filed.
23	D-CMP/40209/2025	SOURAV SUMAN BHUYAN	2025-10-10	Age of parties not correct in cause title
24	D-CONTC/38999/2025	ADV	2025-10-10	1. CONTC number not correctly furnished in Prayer of the petition.
25	D-MACA/41485/2025	ADAM ALI KHAN	2025-10-10	Period of Delay 21 days 2.statutory deposit not made
26	D-ABLAPL/31059/2025	BISWAJIT NAYAK	2025-10-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
27	D-CMP/41177/2025	SANJEEV UDGATA	2025-10-10	3-AUTHENTICATION FEE IS DEFICIENT.
28	D-ABLAPL/31072/2025	SIDDHARTH GOUTAM DAS	2025-10-10	1. Date of FIR and date of occurrence mentioned in the Date Chart not correct. 2. Annexure 2 not marked.
29	D-BLAPL/31104/2025	JYOTIRMAYA SAHOO	2025-10-10	i)Page nos. 11 and 13 not legible.
30	D-MATA/41370/2025	SAPAN KUMAR LENKA	2025-10-10	good ground not furnished
31	D-WA/40910/2025	MANOJA KUMAR KHUNTIA	2025-10-10	Code not indicated in original petition 2. date be correct at page no 3
32	D-MACA/41567/2025	AMIYA RANJAN SWAIN	2025-10-10	not maintainable
33	D-MACA/41203/2025	SUBRAT SATPATHY	2025-10-10	statutory deposit not made

34	D-ABLAPL/31109/2025	SANJIT MISHRA	2025-10-10	i)In date chart date of occurrence and date of F.I.R. not correct.
35	D-CRLMC/30175/2025	SUNIL KUMAR PANDA	2025-10-10	1.C.S.Case No. and Date not correctly furnished in the petition and I.A.
36	D-WP(C)/40551/2025	SADASIVA PATRA (1)	2025-10-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Annexure-4 not paginated in index.
37	D-WP(C)/40754/2025	ANIL KUMAR NAYAK	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/40782/2025	MRUGANKA MAULI PATNAIK	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
39	D-BLAPL/31060/2025	BIKASH KARNA	2025-10-10	1. In declaration under affidavit, no of paragraph wrongly furnished.
40	D-RSA/36167/2025	ARIJEET MISHRA	2025-10-10	1.Court Fee Rs.4215/-Payable.Claiming for exemption being S.C.Caste Certificate Not Filed.
41	D-WP(C)/40571/2025	SUSHANT KUMAR PRADHAN	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 17 not neat.
42	D-CMP/41221/2025		2025-10-10	Nomenclature be corrected and Petition be changed entirely as per Writ Petition Format after conversion and Put up for Further S.R after made good
43	D-BLAPL/31079/2025	AMULYA RATNA PANDA	2025-10-10	3-AUTHENTICATION FEE IS DEFICIENT.
44	D-WP(C)/40594/2025	ANAM CHARAN PANDA	2025-10-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executants no-2 not proper sign in the v.nama as per cause title.
45	D-MACA/41168/2025	KAPILA CHARAN NAYAK	2025-10-10	Court Fee Rs1,179/ payable , not paid
46	D-CRLMC/30990/2025	SUKANTA KUMAR NAYAK	2025-10-10	1. Page nos.26 and 27 not neat and legible.2. C.Copy of D.V.Case No. 128/2025 to be filed.
47	D-CONTC/38673/2025	ADV.	2025-10-10	Name of petitioner father in cause title does not tally with the affidavit.
48	D-CRLMP/30799/2025	SRINIVAS MOHANTY	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Nomenclature not correctly furnished Sl. no.4 in Index.3. Subject code not correctly furnished in Assesment Slip. 4. Nomenclature not furnished in V.nama.
49	D-ABLAPL/31067/2025	RITURANJAN CHHOTARAY	2025-10-10	A. Fee of Rs.6 to be paid.
50	D-CRLMC/31019/2025	ABHISHEK MOHANTY	2025-10-10	Nomenclature be changed in the petition.

51	D- CONTAC/41210/2025	ACHYUTANANDA PATTANAİK	2025-10- 10	IT MAY BE REGISTERED AS CONTC
52	D- ABLAPL/31075/2025	RITURANJAN CHHOTARAY	2025-10- 10	Identifying Advocate has not signed in the Affidavit.
53	D-WP(C)/40818/2025	RAJU KUMAR SATPATHY	2025-10- 10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.Page 32 not found.Page 33 and 34 not neat.
54	D-WP(C)/40597/2025	CHITTA RANJAN LENKA	2025-10- 10	.Subject Code Not Furnished .
55	D-MACA/41114/2025	ADAM ALI KHAN	2025-10- 10	statutory deposit not made, further SR after filling of c copy
56	D- ABLAPL/31081/2025	SANJAY KUMAR PATTANAİK	2025-10- 10	Page 17 not neat
57	D- BLAPL/31148/2025	LAMBODOR ACHARI	2025-10- 10	1.As per record Annexue-1 2 and 3 not properly page marked in Index.
58	D- CRLLP/29025/2025	AISHWARYA DASH, ADDL. STANDING COUNSEL	2025-10- 10	1. Authentication fee due on the Appellate Court Judgement A.fee R11.55 p/- to be paid on c.copies.
59	D-MATA/41584/2025	LAXMIKANTA TRIPATHY	2025-10- 10	further SR after filling of c copy of impugned order
60	D- CRLMP/30935/2025	ANIMA KUMARI DEI	2025-10- 10	1. Synopsis and date chart not furnished in Index page.
61	D-WP(C)/40929/2025	SIDHESWAR MALLIK	2025-10- 10	Dist- Balangi mentioned in the affidavit and in I.A.does not tally with the cause title.2.page no.2 not neat and legible.
62	D- BLAPL/31092/2025	PRASANTA KUMAR ROUTRAY	2025-10- 10	i)Paragraph no. mentioned in declaration of the Affidavit is not correct.
63	D-WP(C)/40572/2025	BAMADEV BARAL	2025-10- 10	Page nos 201 and 207 not neat
64	D- CRLMC/30254/2025	GOPAL KRUSHNA MOHANTY	2025-10- 10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Synopsis,Date chart and CRLMC Petition not properly page marked in Index.
65	D-WA/40915/2025	MANOJA KUMAR KHUNTIA	2025-10- 10	date be correct at page no 3
66	D- CRLMC/30048/2025	SUJATA JENA	2025-10- 10	.Subject Code Not Furnished .
67	D-CMP/41143/2025	ARUN KUMAR ACHARYA	2025-10- 10	1.A.Fee of Rs.1.10 per order on Annex-1 to be Paid.2.Pages No- 58 and 71 not accompanied with the petition
68	D-CMP/40871/2025	PRADEEP KUMAR DAS	2025-10- 10	1-COURT FEE IS DEFICIENT.
69	D- ABLAPL/31146/2025	SUSANTA KUMAR NATH	2025-10- 10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. FIR dated not correctly furnished in para no.2.
70	D- CRLMA/30849/2025	NIRANJAN PANDA	2025-10- 10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. i)CRLA no. wrongly mention in Synopsis.ii) Top of the Index item no.7 in Index iii)Top of the date chart and sl. no. 3 iv) U/S wrongly mention in para no. 1. v) Legible copy of page no.21 to be filed.vi)Redacting the name of the Victim/ petitioner in the petition. vii) V. nama be kept in close cover.Viii) Put up for SR after filing of c. copy of impugned order and removal of above defects
71	D-CONTC/38199/2025	ADV.	2025-10-10	Occupation of the deponent not furnished in affidavit.
72	D-CRLMC/31155/2025	SATYABRATA MOHANTY (1)	2025-10-10	As per Index annex-9,10,11 not mentioned.Page 30 and 31 not neat.Serial no-4 in the I.A of the affidavits not correctly mentioned,
73	D-CRLMC/30977/2025	PARTHA SARATHI DAS	2025-10-10	1. As per impugner order,S.T.Case No. not correctly furnished in Synopsis, Petition and I.A.
74	D-WP(C)/40809/2025	SWOYAM PRABHU JENA	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 14 15 17 20 and 21not neat.
75	D-WP(C)/40844/2025	SAILESH DAS	2025-10-10	Page 226 not legible
76	D-CRLMC/30690/2025	DEBASIS SAHOO	2025-10-10	1. C.Copy of I.C.C.Case No.06/2025 to be filed.
77	D-CRLMP/30557/2025	JANAKI KANTA MAHAPATRA	2025-10-10	.Receipt Showing Serv.copy To CBI not Filed.
78	D-CRLMC/31038/2025	ARYA TRIPATHY	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no.56 not correctly scanned.C.copy of FIR not filed
79	D-MACA/41604/2025	DEBASISH PATNAIK	2025-10-10	1.Period of Delay 2652 days 2.Court Fee Rs.1,925/ payable, not paid 3.statutory deposit not made
80	D-WP(C)/41404/2025	PRAMODA KUMAR MISHRA	2025-10-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
81	D-WP(C)/40290/2025	GIRIDHARI SINGH	2025-10-10	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.D.C.Fee of Rs.6/- not paid.Page Marking not proper.Executant no-1 not sign in the v.nama.
82	D-CRLMC/30466/2025	BIKRAM KESHARI MOHANTY	2025-10-10	1. Subject code not correctly furnished in Index. 2. CT case number not correctly furnished in page no.4.
83	D-MACA/41126/2025	ADAM ALI KHAN	2025-10-10	further SR after filling of c copy

84	D-WP(C)/41132/2025	PRATIK DASH	2025-10-10	.Receipt Showing Serv.copy To ct not Filed.
85	D-MATA/41417/2025	SOUBHAGYA KUMAR DASH	2025-10-10	Cause Title in order but marital status not furnished
86	D-CMP/40189/2025	GOPAL PRASAD JENA	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Nomenclature not correct in affidavit
87	D-MACA/41123/2025	ADAM ALI KHAN	2025-10-10	further SR after filling of c copy
88	D-WA/40519/2025	PRASANNA KUMAR MISHRA	2025-10-10	Court Fee 12/ not paid
89	D-ABLAPL/31110/2025	SANTOSH KUMAR MOHANTY	2025-10-10	. Age of the Deponent mentioned in Declaration of Affidavit not tally with Cause Title. 2. Affidavit has not been sworn on behalf of all the Petitioners
90	D-BLAPL/31007/2025	RAMANI KANTA PATTANAIK	2025-10-10	1. A fee is deficient. 2. The name of the Lower Court mentioned in Cause Title petition and prayer does not tally with that of rejection order.
91	D-WP(C)/40812/2025	SOUMENDRA PATTANAIK	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 14 not neat.
92	D-WP(C)/40592/2025	GOPAL KRUSHNA NANDA	2025-10-10	.Petition not correctly addressed to Honorable Court
93	D-WP(C)/40596/2025	GOPAL KRUSHNA NANDA	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no-9 not neat.
94	D-CMP/40229/2025	GAJENDRANATH ROUT	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Welfare fund of Rs. 50/- not paid
95	D-WP(C)/40689/2025		2025-10-10	Page 60 to 63 not legible
96	D-WPCRL/29091/2025	AMIYA KUMAR MOHANTY	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-ABLAPL/31097/2025	PRATIK NAYAK	2025-10-10	Annexure 2 page 14 not legible.
98	D-WP(C)/41270/2025	BHOJARAJ SETH	2025-10-10	Annex-2 repeated twice.
99	D-ABLAPL/31125/2025	SATYA NARAYAN MISHRA 4	2025-10-10	1. Page no.15 not neat and legible
100	D-BLAPL/31122/2025	ARUN KUMAR DAS	2025-10-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
101	D-MACA/41434/2025	KAPILA CHARAN NAYAK	2025-10-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Period of Delay 254 days 2.Court Fee Rs.2,500/ payable , not paid 3.not properly stamped
102	D-CONTC/40302/2025	HITABILASH MOHANTY	2025-10-10	PAGE NO. 37 NOT AVAILABLE PUT UP FOR SR AFTER REMOVAL OF DEFECT
103	D-WP(C)/40811/2025	TUSAR KANTI PRAHARAJ	2025-10-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-WP(C)/40749/2025	ADAM ALI KHAN	2025-10-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-BLAPL/31051/2025	RONALISHA PRADHAN	2025-10-10	1. In affidavit relation to the petitioner furnished two types in Sl no 3 and 4 of the affidavit.
106	D-BLAPL/31172/2025	BIKRAM RATH	2025-10-10	1. Page nos.8 and 10 not neat and legible.
107	D-WP(C)/40593/2025	ANAM CHARAN PANDA	2025-10-10	Date of copy of RSD vide annex-3 not tally with Index.
108	D-CRLMC/30967/2025	AKSHAYA KUMAR SAHOO	2025-10-10	1. Copy of charge sheet to be filed.
109	D-ABLAPL/31094/2025	BIDYADHAR PANDA	2025-10-10	1. OHCBA welfare Fund Rs.50 not paid. 2. Affidavit has not been sworn on behalf of all the Petitioners. 3. Occupation of the Deponent mentioned in Affidavit and Declaration not tally
110	D-BLAPL/31127/2025	BHABANI SHANKAR DASPARIDA	2025-10-10	1. Village name petitioner mentioned in the cause title not tally with Rejection order.
111	D-ABLAPL/31082/2025	MANAS KUMAR CHAND	2025-10-10	Fathers name of Pet. No.3 mentioned in Vakalatnama not correct.
112	D-CRLMC/30962/2025	AKSHAYA KUMAR SAHOO	2025-10-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Vakalatnama not properly Scanned.
113	D-CRLMC/30953/2025	JYOTI PATNAIK	2025-10-10	.Subject Code incorrectly Mentioned
114	D-BLAPL/31173/2025	MANGU NANDY	2025-10-10	1. Filing advocate not signed in the V.nama
115	D-CRLMC/30909/2025	ARUNA NAYAK	2025-10-10	1. Age of the petitioner in cause title not tally with affidavit. 2. GR case number not correctly furnished in entire petition.
116	D-WP(C)/41369/2025	PRAMODA KUMAR MISHRA	2025-10-10	Page no. 13 and14 not neat
117	D-CRLLP/29027/2025	AISHWARYA DASH , ADDL. STANDING COUNSEL	2025-10-10	1. Paragraphs are not correct in both declaration of affidavit.2.Sl.4 of affidavit in I.A. not proper
118	D-WP(C)/40816/2025	RAJU KUMAR SATPATHY	2025-10-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 14 not neat.

119	D-BLAPL/29710/2025	DIGAMBARA MISHRA	2025-10-10	1. Subject Code is not furnished in Cause Title. 2.The name of the petitioner father mentioned in Cause Title does not tally with that of Rejection order. 3. Vernacular Certificate is not furnished
120	D-WP(C)/41403/2025	PRAMODA KUMAR MISHRA	2025-10-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
121	D-CRLMC/31111/2025	SATYA RANJAN MULIA	2025-10-10	Undertaking for translated copy of Hindi annexure not mentioned.Date of challenging order not mentioned in prayer and cause title.
122	D-WA/40550/2025	SASWAT DAS,A.G.A	2025-10-10	date to be correct at in the matter of
123	D-ABLAPL/31053/2025	DEEPAK KU SAHOO	2025-10-10	Age of the petitioner not tally with cause title and affidavit
124	D-WP(C)/40694/2025	C.ANANDA RAO	2025-10-10	Page 16 not neat.
125	D-CONTC/40331/2025	RAMAKRISHNA NAIK	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.As Per Order Dt 07.11.2024 Page Nos.22 and 23 are Not Available.
126	D-CRLREV/30311/2025	BIJAYA KUMAR RAGADA	2025-10-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Vigilance copy not served 2.Age of petitioner no-2 not mentioned in cause title. 3. Address of petitioner no 2 not mentioned in V.nama.
127	D-CONTAC/40606/2025	SOUMENDRA PATTANAIAK	2025-10-10	IT MAY BE REGISTERED AS CONTC.
128	D-ABLAPL/31107/2025	JAYADEBA BEHERA	2025-10-10	Annexure 2 not attested.
129	D-CRLMC/30997/2025	BIBHUTI BHUSAN CHOUDHURY	2025-10-10	1. As per impugned order dated 10.07.2025 under Annexure-10 does not tally with Index.
130	D-WP(C)/40815/2025	RAJU KUMAR SATPATHY	2025-10-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 18 and 20 not neat.Page 23 not found.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 10-10-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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